papers covering the various aspects of the above subjects for discussion at the Congress.

## ROPEWAYS IN HILLY AREAS

# 1240. Shri Krishnacharya Joshi: Will the Minister of Transport be pleased to state:

- (a) whether there is any statistics been received by Government for the improvement of ropeways in hilly areas where valleys and streams abound: and
- (b) whether any provision has been made therefor in the Second Five Year Plan?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Schemes for the construction of ropeways have been received from the Governments of Assam and Himachal Pradesh. The Government of Jammu and Kashmir have also sent a proposal for survey in connection with a ropeway scheme in the State.

(b) No provision for the construction of any ropeway has so far been accepted for inclusion in the Second Five Year Plan. However, a sum of of Rs. 20,000 has been provided in the Second Plan for survey work in Jammu and Kashmir State.

#### RICE PRODUCTION IN MANIPUR

# 1241. Shri Rishang Keishing: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether there is any statistics of rice production in Manipur; and
- (b) if so, the quantities of surplus rice in Manipur State in the years 1954-55 and 1955-56?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes, Sir. Acreage 2.74 lakhs, production of rice about 39.45 lakhs of maunds.

(b) There is no reliable consumption figure for rice in Manipur and as such no estimate for surplus rice in Manipur during the years 1954-55 and 3-89 L. S.

1955-56 can be given. However, the surplus is estimated to be of the order of about 4 lakhs of maunds of rice.

Written Answers

## VENDING CONTRACTORS AT LUCKNOW

## 1242. Shri P. L. Kureel: Will the Minister of Railways be pleased to state:

- (a) whether petty vending contractors of the Northern Railway of Lucknow have been served with one month's notice for the termination of their contracts:
- (b) whether it is a fact that according to the agreement they should be served with three months notice; and
- (c) whether these petty vending contractors will be ousted from the business premises of Lucknow Railway Station?

# The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, some of them.

- (b) Yes, in the case of some only of those referred to under (a).
  - (c) The matter is sub judice.

#### BARAJAMDA AREA MINES

- 1243. Shri Deogam: Will the Minister of Labour be pleased to state:
- (a) whether Government is aware of any trouble, on or about the 13th March. 1956, between the mine labourers and the owners in Barajamda area; and
- (b) if so, the cause and the details thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). There was some misunderstanding between the management and the workmen of the mines of Ram Gopal Pasari, Barajamda, over the refusal of the workmen to return the 'Admit Cards' at the time of their entry into the mines.

### BARAJAMDA MINES

1244. Shri Deogam: Will the Minister of Labour be pleased to state:

(a) whether there is any union of miners of Barajamda; and